



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">PIL/16/2018</a>	MANJIT GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MRS M D CHOWDHURY MR D GOGOI MR. M DAS MS S DAS MR. B N DEKA MS. M BARUAH	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
2	<a href="#">PIL/77/2018</a>	ASOM BASAOK <b>Versus</b> THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE
3	<b>WITH</b> <a href="#">PIL/39/2023</a>	PARITOSH KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS	GA, ASSAM SC, FOREST
4	<a href="#">WA/264/2018</a>	THE UNION OF INDIA AND 5 ORS <b>Versus</b> SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. A CHETRY MR. M P SARMA
5	<a href="#">WA/23/2019</a> FIXED	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
6	<b>WITH</b> <a href="#">WA/25/2019</a>	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
7	<a href="#">WA/129/2021</a> FIXED	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH

	<b>WITH</b> <a href="#">I.A.(Civil)/929/2021</a> in WA/129/2021	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
8	<b>WITH</b> <a href="#">WA/125/2021</a>	RAJA SARMA @ RAJA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
9	<b>WITH</b> <a href="#">WA/127/2021</a>	JULEE SINHA @ JULEE SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
10	<b>WITH</b> <a href="#">WA/130/2021</a>	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/928/2021</a> in WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
11	<b>WITH</b> <a href="#">WA/133/2021</a>	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/956/2021</a> in WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
12	<b>WITH</b> <a href="#">WA/134/2021</a>	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/958/2021</a> in WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
13	<b>WITH</b> <a href="#">WA/137/2021</a>	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1002/2021</a> in WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
14	<b>WITH</b> <a href="#">WA/138/2021</a>	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1008/2021</a> in WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
15	<b>WITH</b> <a href="#">WA/139/2021</a>	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/1012/2021</a> in WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
16	<a href="#">WA/21/2024</a> CAVT. NO.00812/024, FIXED, CAVT./81/2024	AMRAN HUSSAIN LASKAR <b>Versus</b> MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. A M AHMED (R-1) MR. A D CHOUDHURY P. GHOSH (R-1) FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/202/2024](#)  
**in** WA/21/2024

AMRAN HUSSAIN LASKAR  
**Versus**  
MD. MUKTAR HUSSAIN AND 6 ORS.

MR. B C DAS  
MR J ABEDIN  
MR. D A KAIYUM  
MR. M S MONDAL

SC, P AND R.D.  
MR. A D CHOUDHURY  
FOR CAVEATOR

17 [WA/23/2024](#)  
CAVT. NO.00812/024,  
FIXED

AMRAN HUSSAIN LASKAR  
**Versus**  
RAIS UDDIN AHMED AND 5 ORS.

MR. B C DAS  
MR J ABEDIN  
MR. D A KAIYUM  
MR. M S MONDAL

SC, P AND R.D.  
MR. M K HUSSAIN (R-1)  
MRS. S Y AHMED (R-1)  
MR. A D CHOUDHURY  
MR K U AHMED (R-1)  
MS. F H AHMED (R-1)  
MR. M ALOM (R-1)  
MD A RAHMAN (R-1)  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/208/2024](#)  
**in** WA/23/2024

AMRAN HUSSAIN LASKAR  
**Versus**  
RAIS UDDIN AHMED AND 5 ORS.

MR J ABEDIN  
MR. D A KAIYUM  
MR. D A KAIYUM  
MR. M S MONDAL

SC, P AND R.D.  
MR. A D CHOUDHURY  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



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[ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/703/2023</a>	M/S G.B. CHOWDHURY HOLDINGS PVT LTD <b>Versus</b> ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
	<b>WITH</b>			
2	<a href="#">Review.Pet./124/2023</a> IN WA/26/2023 (D/O)	THE FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> M/S G. B. CHOWDHURY HOLDINGS PVT. LTD	MR B K SINGH MS B BORA	
3	<a href="#">Review.Pet./7/2024</a> IN WA/333/2023 (D/O)	ISMOTH TUFA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, P H E

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024

18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1678/2024</a> FIXED	BALEN BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
<b>ADMISSION</b>			
2 <a href="#">WP(C)/4491/2021</a> PART-HEARD, FIXED	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
3 <a href="#">WP(C)/6258/2016</a> FIXED	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/112/2017</a> in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
4 <a href="#">WP(C)/5090/2021</a> FIXED	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
<b>WITH</b> <a href="#">WP(C)/5310/2021</a>	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
6 <a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
7 <a href="#">Arb.P./14/2022</a> FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/475/2024</a> in Arb.P./14/2022	THE UNION OF INDIA AND 2 ORS <b>Versus</b> DURGA KRISHNA STORE PVT LTD RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
8	<a href="#">WP(C)/4189/2022</a> FIXED			
	<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> in WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
9	<a href="#">WP(C)/7710/2022</a> FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
10	<a href="#">WP(C)/8200/2022</a> FIXED	SHANKAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
11	<a href="#">WP(C)/8365/2022</a> FIXED	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.
12	<a href="#">WP(C)/136/2023</a> FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
13	<a href="#">WP(C)/2129/2023</a> FIXED	PANKAJ DIXIT <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.
14	<a href="#">WP(C)/3128/2023</a> B/O	SMTI. ANITA CHANDA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, P H E
15	<a href="#">WP(C)/4289/2023</a> FIXED	GOLAP SARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR. S P SHARMA MS A DAS	MRS S BARUAH DY.S.G.I.
16	<a href="#">WP(C)/567/2024</a> FIXED, WITH OFFICE NOTE	DR. ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
17	<a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.

**HEARING**

18	<a href="#">WP(C)/20/2015</a>	SIVA PRASAD BORA and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MR.S RANA MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM
19	<a href="#">WP(C)/49/2015</a>	GIRISH CH. MAHANTA and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, HEALTH
20	<b>WITH</b> <a href="#">WP(C)/530/2015</a>	DULAL CHANDRA PATOR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MS.M DEKA MS.J DEKA MS.H TALUKDAR	MS.A DEVI(R-7 to 32) MR.P HAZARIKAR1-R6 MR.K KHAN(R-7 to 32) MS.P CHAKRABORTY(R-7 to 32) SC, HEALTH
21	<a href="#">WP(C)/62/2015</a>	BIDULAL BHADRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M J BARUAH	MR.Z HAMMAD(R-5) GA, ASSAM MR.A M BARBHUIYA(R-5) MS.F BEGUMR-5 SC, REVENUE
22	<a href="#">WP(C)/81/2015</a>	UPEN DAS and 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM MR.R SARMA(R-2) MS.A VERMA MR. D MAZUMDARR-2 MR.P BORAH(R-2) SC, FINANCE
23	<a href="#">WP(C)/7916/2015</a> WITH 3638/14(D/O)	SMTI. ILA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRD C CHAKRABORTY	MR.C BARUAH(R4) SC, AG MR.P K MEDHI(R-5) MR.J M A CHOUDHURY(R 1-3) MR.S BORTHAKURR-6 SC, HEALTH
24	<a href="#">WP(C)/508/2018</a> B/O	BIJIT KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
25	<a href="#">WP(C)/3710/2019</a> FIXED	C. H. GOVINDA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
26	<b>WITH</b> <a href="#">WP(C)/3719/2019</a>	KAMALAKSHA DUTTA AND ANR. <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
27	<b>WITH</b> <a href="#">WP(C)/4349/2019</a>	KISHAN KR. CHHETRY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
28	<a href="#">WP(C)/6318/2019</a>	ZIAUDDIN MUNWARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
29	<a href="#">WP(C)/2065/2022</a> FIXED	JAYDEEP NANDI <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL



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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
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8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/273/2020</a> FIXED, WITH LCR	ABDUL HAKIM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M RAHMAN MR. S K SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/3927/2020</a> FIXED, WITH LCR	REJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">WP(C)/4277/2020</a> FIXED, WITH LCR	ABUL KALAM MIAH <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/3563/2023</a> B/O, WITH LCR	ASHIA KHATN @ ASHIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
5	<a href="#">WP(C)/3865/2017</a> FIXED, WITH LCR	HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/7637/2022</a> FIXED	FATEMA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b><u>ORDERS</u></b>				
7	<a href="#">W.P.(CrI.)/33/2023</a> FIXED	MAN MOHAN SINGH SAHNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM

**HEARING**

8	<a href="#">WP(C)/7447/2016</a> FIXED, WITH LCR	JUNAB ALI <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
9	<a href="#">WP(C)/7681/2018</a> FIXED, WITH OFFICE NOTE	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
	<b>WITH</b>			
10	<a href="#">WP(C)/7682/2018</a>	M/S. KAMAL AND ASSOCIATES <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
11	<a href="#">WA/49/2020</a> FIXED, WITH LCR 4 FILES	MD ABUL HUSSAIN and 6 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.
12	<a href="#">WA/228/2023</a>	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Review.Pet./54/2024</a> FIXED, WITH WP(C)/7467/2023 (D/O)	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/1108/2024</a> <b>in</b> Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/496/2023</a> FIXED	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
	<b>WITH</b> <a href="#">I.A.(Civil)/2361/2023</a> <b>in</b> WP(C)/496/2023	UNION OF INDIA AND 4 ORS <b>Versus</b> VOYANTS SOLUTION PRIVATE LIMITED AND 2 ORS.	DY.S.G.I.	MR. I CHOUDHURY
2	<a href="#">WP(C)/1264/2024</a> FIXED	BIREN MAJUMDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE
<b>HEARING</b>				
3	<a href="#">WP(C)/2799/2014</a> FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1695/2020</a> <b>in</b> WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
4	<a href="#">WP(C)/1663/2015</a> FIXED	ATUL MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P P BARUAH MR B K KAR MR.N DEKA MR.K PATHAK MR. M DASGUPTA MD S ALI MR.M GOGOI	MS. M BHATTACHARJEE MR.H BURAGOHAIN MS.B BHUYAN(SC, PWD) SC, PWD(R1-3)
5	<a href="#">WP(C)/4371/2015</a> WITH LCR	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY <b>Versus</b> PRESIDING OFFICER, LABOUR COURT and ORS	MS.M HAZARIKA MS.H BUZAR BARUAH MS.E BHARALI	

6	<a href="#">WP(C)/7429/2015</a> WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION <b>Versus</b> THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
7	<a href="#">WP(C)/1693/2016</a>	THE MANAGEMENT OF N.F. RAILWAY <b>Versus</b> ASSTT. LABOUR COMMISSIONER CENTRAL and ANR.	MR.S C BISWAS MR.D K DEY	MS. A GAYAN (R-1) MR. A SAHA(R-2)
8	<b>WITH</b> <a href="#">WP(C)/2676/2016</a>	THE MANAGEMENT OF NF RAILWAY <b>Versus</b> ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MS. A GAYAN (R-1) MR. A SAHA (R-2)
9	<a href="#">WP(C)/2092/2017</a> WITH RECORD	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
10	<a href="#">WP(C)/2178/2017</a>	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
	<b>WITH</b> <a href="#">I.A.(Civil)/3788/2018</a> in <a href="#">WP(C)/2178/2017</a>	BANGSHI DHAR HALOI, <b>Versus</b> THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS	MS B DEVI MR. R SARMA	MR S DAS GA, ASSAM
11	<a href="#">WP(C)/3719/2017</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
12	<a href="#">WP(C)/8422/2018</a> WITH LCR	INLAND WATER WAYS AUTHORITY OF INDIA (ASSAM SECTOR) MARINE WORKERS UNION <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. K BORA	MR. Y DOLOI (SR. C.G.C., R1-R3) ASSTT.S.G.I. SC, IWT
13	<a href="#">WP(C)/3275/2019</a> WITH LCR	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. <b>Versus</b> THE ASSAM CARBON WORKERS AND EMPLOYEES UNION	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
14	<a href="#">WP(C)/3436/2019</a> WITH LCR	ASIMAL SADAT USMANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
15	<a href="#">WP(C)/2086/2020</a> FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2021</a> in <a href="#">WP(C)/2086/2020</a>	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
16	<b>WITH</b> <a href="#">WP(C)/8150/2017</a>	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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**[ For Thursday,25th April 2024]**

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4281/2022</a> PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
<b>ORDERS</b>				
2	<a href="#">I.A.(Civil)/1784/2022</a> in Co.Pet./10/2015  <b>WITH</b> <a href="#">Co.Pet./10/2015</a>	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.  HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS  MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA  MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
3	<a href="#">I.A.(Civil)/531/2024</a> in I.A.(Civil)/2468/2023	DR. NABANITA DUTTA, <b>Versus</b> DR. ARCHITA BHATTACHARYYA AND 15 ORS	MR. A T SARKAR MS S PATAR MR. D J MAHANTA	SC, HIGHER EDU DY.S.G.I.
4	<a href="#">WP(C)/7912/2022</a>  <b>WITH</b>	DR. RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-5) SC, U G C
5	<a href="#">WP(C)/1635/2023</a>	DR. ARCHITA BHATTACHARYYA AND ANR <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MR. M DUTTA MR. A LAHKAR	SC, HIGHER EDU MR. B D GOSWAMI (R-15,16,17) MRS. A GAYAN (R-14) MR. A T SARKAR (R-18) MR D MAHANTA (R-18) MR D GOGOI (R-15,16,17) MS P RABHA (R-14) MS M BARMAN (R-14) MR P H KONWAR (R-15,16,17) MS S PATAR (R-18) DY.S.G.I. SC, U G C

**WITH**  
[I.A.\(Civil\)/3671/2023](#)  
**in** WP(C)/1635/2023

DR. ARCHITA BHATTACHARYYA AND ANR MR. M K CHOUDHURY  
**Versus** MR. M DUTTA

SC, HIGHER EDU  
SC, C.G.C.  
SC, U G C

6 [I.A.\(Civil\)/809/2024](#)  
IN WP(C)/4428/2023 (D/O)  
**in** WP(C)/4428/2023

FAIZUR RAHMAN TALUKDAR MR B SINHA  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1975/2024</a> FIXED	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, CO OP MR. S BANIK (r-4) MS F BEGUM (r-4)
<b>WITH</b> 2 <a href="#">WP(C)/6243/2023</a>	DIBRU DANGARI RIVER PART I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	SC, CO OP
<b>WITH</b> 3 <a href="#">WP(C)/2094/2024</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP MR. N K KALITA(R-4)
<b>ORDER (STAY VACATING)</b>			
4 <a href="#">I.A.(Civil)/2689/2022</a> FIXED in <a href="#">WP(C)/4811/2022</a> <b>WITH</b> <a href="#">WP(C)/4811/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM  SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI  R SARMAH MS M KAKOTY MR. R B PHOOKAN	R SARMAH  SC, NF RLY
<b>WITH</b> 5 <a href="#">WP(C)/4030/2022</a>	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
<b>ADMISSION</b>			
6 <a href="#">WP(C)/1028/2022</a> FIXED	SAIRA BEGUM @ SAIRA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
7 <a href="#">WP(C)/4614/2022</a> FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/2466/2022</a> in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
8	<a href="#">WP(C)/1567/2023</a> FIXED	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2168/2023</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1010/2024</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
9	<a href="#">WP(C)/3138/2023</a> FIXED	INDUS VIVA HEALTH SERVICES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. S C BISWAS MS A DAS MS. U NANDA	GA, ASSAM DY.S.G.I.
10	<a href="#">WP(C)/5009/2023</a> FIXED	JAHANGIR ALI SHAIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
11	<a href="#">WP(C)/6322/2023</a> FIXED	MS SURYA BUSINEES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
12	<a href="#">WP(C)/7607/2023</a> FIXED	SUDHA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
<b>ORDERS</b>				
13	<a href="#">I.A.(Civil)/721/2024</a> FIXED in WP(C)/114/2013	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/114/2013</a>	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
<b>HEARING</b>				
14	<a href="#">WP(C)/2779/2013</a> FIXED	CANDID DRUG DISTRIBUTORS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	<b>WITH</b> <a href="#">MC/2508/2013</a> in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM
15	<a href="#">WP(C)/6762/2014</a>	SURJAT ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)
16	<a href="#">WP(C)/304/2015</a>	DHAKHIN GOHAIN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM

17	<a href="#">WP(C)/522/2015</a>	GIAS UDDIN AHMED <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	DR.B AHMED MR. A R BHUYAN MR.N HAQUE MRK UDDIN MR. S H ZAMAN MR N A MAZARBHUIYA MR.A U AHMED	MR.C BARUAH MR.A K THAKUR SC, APSC SC, PERSONNEL DEPT.
18	<b>WITH</b> <a href="#">WP(C)/3184/2014</a>	NARMAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K SEN MR.F HAQUE	SC, APSC
19	<a href="#">WP(C)/566/2015</a>	JITENDRA NATH BRAHMA and 35 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A DASGUPTA MR.S BHUYAN MRA KUNDU	GA, ASSAM MR.S K MEDHIR-2,3and4 MR.H GUPTA(R-1) MR.J DAS(R-2,3&4) MR.S DUTTA(R-2,3&4) MS.A DAS(R-2,3&4) SC, POWER GRID(R-2) ASSTT.S.G.I.
20	<a href="#">WP(C)/652/2015</a>	PHANIDHAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	<b>WITH</b> <a href="#">MC/852/2015</a> in WP(C)/652/2015	PHANIDHAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	<b>WITH</b> <a href="#">I.A.(Civil)/946/2016</a> in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR <b>Versus</b> PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
21	<a href="#">WP(C)/5131/2015</a> FIXED, WITH AFFIDAVIT FILE	BIDYASING HANSE and 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
22	<a href="#">WP(C)/593/2016</a>	SMTI SHANTI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
23	<a href="#">WP(C)/7071/2016</a> WITH LCR	ABDUS SALAM <b>Versus</b> STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
24	<a href="#">WP(C)/2964/2021</a> FIXED	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[THIS BENCH WILL RISE AT 1:00 P.M.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/64/2015</a> FIXED	BIJOY KR. DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, TRANSPORT SC, WPT AND BC (R-7) SC, IWT
<b>WITH</b> <a href="#">I.A.(Civil)/1966/2023</a> in WP(C)/64/2015	BIJOY KR. DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
2 <a href="#">WP(C)/508/2015</a> FIXED	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.L TALUKDAR MS. P CHAKRABORTY MR Z ALAM MS.M DAS MR.G DAS MR.B DAS MS. K KHAN	GA, ASSAM
<b>ADMISSION</b>			
3 <a href="#">WP(C)/8268/2018</a> FIXED	HEMANTA GOGOI AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
4 <a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR. S C KHOUND SC, FINANCE
5 <a href="#">WP(C)/3555/2020</a> FIXED	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
<b>ORDERS</b>			
6 <a href="#">Cont.Cas(C)/365/2023</a> FIXED	UPEN BRAHMA <b>Versus</b> K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	

**HEARING**

7	<a href="#">WP(C)/7452/2017</a> FIXED	MUNINDRA DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN SC, G U
8	<a href="#">WP(C)/273/2019</a> FIXED, WITH OFFICE NOTE	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
9	<a href="#">WP(C)/2770/2019</a>	PULIN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA MR H DAS	ACCOUNTANT GENERAL(A AND E),ASSAM GA, ASSAM R.DHAR,SC,HANDLOOM AND TEXTILE DEPARTMENT
10	<a href="#">WP(C)/3299/2020</a>	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/147/2021</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2373/2022</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	<b>WITH</b> <a href="#">WP(C)/3317/2020</a>	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/160/2021</a> in WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./266/2016</a> 7 Y 8 M 19 D :WITH LCR(KEPT IN SECTION), P.B.-14 , FIXED	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
2	<b>WITH</b> <a href="#">Crl.A./245/2016</a> 7 Y 8 M 24 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
3	<b>WITH</b> <a href="#">CRL.A(J)/50/2017</a> 7 Y 8 M 24 D :	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
4	<b>WITH</b> <a href="#">Crl.A./95/2017</a> 7 Y 8 M 24 D :	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
5	<a href="#">CRL.A(J)/6/2018</a> 19 Y 2 M 14 D :WITH LCR 5 FILES, P.B.-2	SIBESWAR MASLAI <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
6	<a href="#">CRL.A(J)/66/2018</a> 8 Y 3 M 7 D :WITH LCR 3 FILES, P.B.-2	ABHIJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
7	<a href="#">Death Sentence Ref./2/2021</a> WITH LCR 1 BUNDLE, P.B.-2	THE STATE OF ASSAM <b>Versus</b> BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA

8 **WITH**  
[Crl.A./80/2021](#)  
3 Y 2 M 12 D :

BIKRAM HARIJAN @ CHANDAN HARZION  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA  
MR. B CHAKRABORTY  
MRS P HAZARIKA

MR. S S BAROOAH, LEGAL  
AID COUNSEL  
PP, ASSAM

9 [Mat.App./22/2023](#)  
WITH LCR, FIXED

XXXXXXX  
**Versus**  
XXXXXXX

MR. K BHATTACHARJEE  
MS B TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3904/2023</a> FIXED	MD. ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
	<b>WITH</b> <a href="#">WP(C)/7/2023</a>	SAMIN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6976/2023</a>	MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
<b>ORDER (STAY VACATING)</b>				
4	<a href="#">I.A.(Civil)/948/2024</a> FIXED in <a href="#">WP(C)/5372/2023</a> <b>WITH</b> <a href="#">WP(C)/5372/2023</a>	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> RATHINDRA NATH SARMAH PATHAK, RATHINDRA NATH SARMAH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. Y S MANNAN MR. S C KEYAL (r-2,4) GA, ASSAM
<b>ADMISSION</b>				
5	<a href="#">WP(C)/4472/2019</a> FIXED	BONOMALI GOHAIN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
6	<a href="#">WP(C)/1023/2021</a> FIXED	DR BIMAL KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.

7	<a href="#">WP(C)/6816/2021</a> FIXED	MAJOR RAM LOCHAM <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
8	<a href="#">WP(C)/635/2023</a> FIXED	APURBA PACHANI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
9	<a href="#">WP(C)/3698/2023</a> FIXED	RANJIT KR KAKOTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MD A A HUSSAIN (R-2 TO 5) DY.S.G.I.
10	<a href="#">WP(C)/4012/2023</a> FIXED	THIRESWARI BARHOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
11	<a href="#">WP(C)/4013/2023</a> FIXED	SMTI PROVA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
12	<a href="#">WP(C)/4562/2023</a> FIXED, WITH WA/138/2017 (D/O), WP(C)/2907/2009 (D/O), WP(C)/5759/2010 (D/O), WP(C)/3565/2002 (D/O)	BAIJAYANTI BORDOLOI <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. R M CHOUDHURY	MR. B CHAKRAVARTY DY.S.G.I.
13	<a href="#">WP(C)/5424/2023</a> CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR
	<b>WITH</b>			
14	<a href="#">WP(C)/3452/2023</a>	ASHIM KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.
15	<a href="#">WP(C)/1086/2024</a> FIXED	LAL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM MR. J ABBAS (r-7) MR M HANDIQUE (r-7) MD I HUSSAIN AL AMEEN (r-7) SC, SEC. EDU.
16	<a href="#">WP(C)/1917/2024</a> FIXED	CHAMPAWATI KONCH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
		<b>HEARING</b>		
17	<a href="#">WP(C)/5476/2018</a> FIXED	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
18	<a href="#">WP(C)/3715/2020</a> FIXED	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3377/2022</a> in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
19	<a href="#">WP(C)/1361/2022</a>	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3373/2022</a> in WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

20	<b>WITH</b> <a href="#">WP(C)/7258/2022</a>	SUNIL RAJAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
21	<b>WITH</b> <a href="#">WP(C)/7381/2022</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/7382/2022</a>	SHAIL DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
23	<b>WITH</b> <a href="#">WP(C)/7383/2022</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/7384/2022</a>	FIROZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/7389/2022</a>	H. KHELENDRAJEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WP(C)/7399/2022</a>	DINESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/7510/2022</a>	JAY PRAKASH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
28	<b>WITH</b> <a href="#">WP(C)/7517/2022</a>	BHUMIKA PATHAK MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/7618/2022</a>	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/7622/2022</a>	MRINAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
31	<b>WITH</b> <a href="#">WP(C)/7698/2022</a>	MAYA RANI BANIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

32	<b>WITH</b> <a href="#">WP(C)/7736/2022</a>	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
33	<b>WITH</b> <a href="#">WP(C)/7804/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
34	<b>WITH</b> <a href="#">WP(C)/7815/2022</a>	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
35	<b>WITH</b> <a href="#">WP(C)/7816/2022</a>	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
36	<b>WITH</b> <a href="#">WP(C)/7818/2022</a>	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
37	<b>WITH</b> <a href="#">WP(C)/7823/2022</a>	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
38	<b>WITH</b> <a href="#">WP(C)/7831/2022</a>	KAILASH MAHASETH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
39	<b>WITH</b> <a href="#">WP(C)/7848/2022</a>	POTIRAM CHOUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
40	<b>WITH</b> <a href="#">WP(C)/7858/2022</a>	PANCHAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
41	<b>WITH</b> <a href="#">WP(C)/7870/2022</a>	POTSHANGBAM KHONI CHAOBA MEETEI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
42	<b>WITH</b> <a href="#">WP(C)/7948/2022</a>	ILLA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
43	<b>WITH</b> <a href="#">WP(C)/7949/2022</a>	SAKHI DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
44	<b>WITH</b> <a href="#">WP(C)/7953/2022</a>	RAMKRISHNA SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
45	<b>WITH</b> <a href="#">WP(C)/7970/2022</a>	AJOY SHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
46	<b>WITH</b> <a href="#">WP(C)/7976/2022</a>	SAROJ DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE

47	<b>WITH</b> <a href="#">WP(C)/8308/2022</a>	JAWAHAR PURBEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
48	<b>WITH</b> <a href="#">WP(C)/186/2023</a>	ARUN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
49	<b>WITH</b> <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3016/2023</a> in WP(C)/221/2023	BAGEDU KEWAT, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
50	<b>WITH</b> <a href="#">WP(C)/922/2023</a>	BAKUL GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
51	<b>WITH</b> <a href="#">WP(C)/1006/2023</a>	SMTI. NILIMA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
52	<b>WITH</b> <a href="#">WP(C)/5880/2023</a>	RINKU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
53	<b>WITH</b> <a href="#">WP(C)/5959/2023</a>	INDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
54	<a href="#">WP(C)/2479/2022</a> B/O	KHADI BOARD KARMI SANGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
55	<a href="#">WP(C)/2529/2022</a> B/O	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024



17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
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22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1182/2024</a>	KRISHNA SHARMA <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
2	<a href="#">Bail Appln./1186/2024</a>	SALMAN HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
3	<a href="#">Bail Appln./1198/2024</a>	BINEET BARDHAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./160/2024</a>	DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN H M I HOQUE MR R HOQUE	PP, ASSAM
5	<a href="#">Crl.Pet./472/2024</a>	MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	C M DEKA	PP, ASSAM
6	<a href="#">Crl.Pet./473/2024</a>	ANANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
7	<a href="#">Crl.Pet./474/2024</a>	SHAMIM AHMED @ MUNNA <b>Versus</b> NAZAM UDDIN	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	
8	<a href="#">Crl.Pet./476/2024</a>	KAMAL HASSAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	PP, ASSAM
9	<a href="#">Crl.Pet./479/2024</a>	NRIPEN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

10	<a href="#">Crl.Pet./480/2024</a>	ASHAN SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
11	<a href="#">AB/1050/2024</a>	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
12	<a href="#">AB/1055/2024</a>	SELIM UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	<a href="#">AB/1060/2024</a>	ANESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
14	<a href="#">AB/1067/2024</a>	ABHIMANU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Rev.P./113/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	KANGKAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./845/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SADEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
17	<a href="#">Bail Appln./1084/2024</a> FIXED	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
18	<a href="#">AB/3058/2023</a> FIXED	THANGROHLUN HMAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM
19	<a href="#">AB/3478/2023</a> FIXED	BHABESH DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
20	<a href="#">AB/4230/2023</a> FIXED	FORIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
21	<a href="#">AB/645/2024</a> FIXED	SRI JUBUL KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
22	<a href="#">AB/734/2024</a> FIXED	SURESH KUMAR KASHLIWAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
23	<a href="#">AB/817/2024</a> FIXED	AJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MS P SAIKIA MR S J CHOUDHURY	PP, ASSAM
<b>HEARING</b>				
24	<a href="#">Crl.A./393/2023</a> 0 Y 6 M 27 D :PART-HEARD, WITH LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM

WITH  
[I.A.\(CrI.\)/1026/2023](#)  
in CrI.A./393/2023

SAREJ UDDIN @ CHAREJ UDDIN  
**Versus**  
THE STATE OF ASSAM AND ANR.

G UDDIN  
MR. A S TAPADER  
P ADHIKARI  
MR A K AZAD

PP, ASSAM

25 [CrI.Rev.P./387/2009](#)  
WITH LCR 3 FILES AND  
PAPERBOOK, FIXED

SMTI MAMTA AGARWAL  
**Versus**  
THE STATE OF ASSAM AND ORS

MR.Z ALAM  
MS. B SARMA(AMICUS  
CURIAE)  
MR.B BISHAYA  
MS. M DEORI ( Amicus  
Curiae )  
MS. B GOSWAMI ( Amicus  
Curiae)

PP, ASSAM  
MRS KEYAL  
MISSD DOWARAH

26 [CRL.A\(J\)/25/2019](#)  
[6 Y 8 M 0 D](#) :WITH OFFICE NOTE,  
LCR 4 FILES, P.B.-1, FIXED

NEHAR DAS  
**Versus**  
THE STATE OF ASSAM

MR K P PATHAK (AMICUS  
CURIAE)  
MS. REETUJA DUTTA,  
AMICUS CURIAE

PP, ASSAM

27 [CrI.Rev.P./318/2023](#)  
FIXED

JIBANTA GOGOI  
**Versus**  
BORNALI DOLEY GOGOI

MR. S NEOG  
MS. S G BARUAH  
MR. B BORGHAIN  
MR B SAIKIA

MR. A BARUAH  
MR. J P MORE  
MS S SARMA HAZARIKA  
(AS LEGAL-AID-COUNSEL  
FOR R-1)

28 [CrI.A./353/2023](#)  
WITH LCR 3 FILES, FIXED

PRIYA KR. NATH  
**Versus**  
THE STATE OF ASSAM AND ANR.

MS. D KAKATI  
MR. P J MEDHI  
MR N BARMAN  
MR B SINHA  
MS J BARMAN  
MR B DEORI

MR. U CHOUDHURY(LEGAL  
AID COUNSEL FOR R-2)  
PP, ASSAM

WITH  
[I.A.\(CrI.\)/892/2023](#)  
in CrI.A./353/2023

PRIYA KR. NATH  
**Versus**  
THE STATE OF ASSAM AND ANR.

MS. D KAKATI  
MR. P J MEDHI  
MR B SINHA

PP, ASSAM

29 [CrI.Pet./1058/2023](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

ABDUL MALEK AND 17 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR GAURAV R DUTTA  
MR A R BAROOAH  
MS K BHATTACHARYYA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[THIS BENCH WILL TAKE UP MAC.APEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/3149/2018</a> FIXED in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	MS. S E AHMED (R-3) MS. N DEVI (R-3) MR. S SHARMA MS. P TALUKDAR
	<b>WITH</b> <a href="#">MACApp./787/2018</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3150/2018</a> in MACApp./787/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI PARESH NATH AND 2 ORS	MR. A BARKATAKI	
<b>HEARING</b>				
2	<a href="#">MACApp./198/2011</a> WITH LCR	SANJAY BORKAKOTY <b>Versus</b> PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
3	<a href="#">MACApp./79/2013</a> WITH LCR	LAXMI RANI DAS and 4 ORS <b>Versus</b> SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
4	<a href="#">MACApp./131/2014</a> WITH LCR	SRI PRADIP TALUKDAR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
5	<b>WITH</b> <a href="#">MACApp./130/2014</a>	PRADIP TALUKDAR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
6	<b>WITH</b> <a href="#">MACApp./132/2014</a>	PRADIP TALUKDAR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)

7	<a href="#">MACApp./147/2014</a> WITH LCR	UNION OF INDIA <b>Versus</b> ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
8	<a href="#">MACApp./25/2015</a> WITH LCR	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
9	<a href="#">MACApp./127/2015</a> WITH LCR 3 FILES	MD JALAUDDIN <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
10	<a href="#">MACApp./241/2015</a> WITH LCR	SMTI RENU BALA DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	MS. R D MOZUMDAR (R-1) MR. A DUTTA (r-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
11	<a href="#">MACApp./4/2016</a> WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
12	<a href="#">MACApp./297/2016</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/431/2021</a> <b>in</b> <a href="#">MACApp./297/2016</a>	GANGA KALITA AND 5 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	
13	<a href="#">MACApp./305/2016</a> WITH LCR	MRS ASMA KHATUN and 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
14	<a href="#">MACApp./378/2016</a> WITH LCR	CHANDAN KRISHNA BORO <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.R GOSWAMI(R-1) MR. R SARMA (r-2) MS.P BORTHAKUR(R-1)
15	<a href="#">MACApp./167/2017</a> WITH LCR	SRI SUBIR KUMAR BOSE @ SUBIR BOSE <b>Versus</b> THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA
16	<a href="#">MACApp./306/2017</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI SUNITA MITTAL and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MS.D D ROY(R-1) MS.P R BARUAH(R-1) MS.K BORA R-1
17	<a href="#">MACApp./669/2017</a> WITH LCR, FIXED	SMT RANU RAJBONGSHI and 2 ORS <b>Versus</b> THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
18	<a href="#">MACApp./1004/2018</a> WITH LCR	SMTI GEETA MANDAL <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)

19	<a href="#">MACApp./31/2019</a> CAVT. NO.1352/2018 BY SLIP	NATIONAL INSURANCE CO. LTD <b>Versus</b> ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/135/2019</a> <b>in</b> MACApp./31/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR. B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
20	<a href="#">MACApp./168/2020</a> WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> <b>in</b> MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	<b>WITH</b> <a href="#">CO/42/2021</a> <b>in</b> MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
21	<a href="#">MACApp./277/2020</a> WITH LCR	DULAL BARUAH AND ANR <b>Versus</b> SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA
22	<a href="#">MACApp./226/2021</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED
23	<a href="#">MACApp./249/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
24	<a href="#">MACApp./342/2021</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	<b>WITH</b> <a href="#">CO/33/2022</a> <b>in</b> MACApp./342/2021	KABITA DEKA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024



13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGOHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/300/2014</a> PART-HEARD, (HEARING), WITH LCR, FIXED	SRI DEBABRATA CHOUDHURY <b>Versus</b> SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	MR.H K DEKA(R-1,2&3) MR. N DHAR (R4-R6, R10, R13) MR.P SUNDI(R-1,2&3) MR. T U LASKAR (R4-R6, R10, R13) MR.B D DEKA(R-1,2and3) MS. S DASGUPTA (R4-R6, R10, R13) MR.S DEY(R-4TO13) MR.P SEN(R-4TO13)
	<b>WITH</b> <a href="#">MC/3429/2014</a> in RSA/300/2014	SRI DEBABRATA CHOUDHURY <b>Versus</b> SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	
2	<a href="#">SAO/4/2007</a> (HEARING), WITH LCR	M/S B N MAZUMDER and ORS <b>Versus</b> JAGADISH CH. BANIK	MR.S C KEYAL MR.S K GHOSH	MR.P K ROYCHOUDHURY MD.A KHAN MR.N G KUNDU MR.J DAS
3	<a href="#">RSA/160/2007</a> (HEARING), WITH LCR	GUTTU and COMPANY PVT. LTD. and ORS <b>Versus</b> TAIYAL ALI and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.J ISLAM
4	<b>WITH</b> <a href="#">RSA/4/2008</a>	GUTTU and CO. PVT. LTD. <b>Versus</b> ABDUL HAOQUE and ORS	G N SAHEWALLA P BORA D SENAPATI MS.M JAIN MD ASLAM	H I CHOUDHURY MR.N DHAR(R- 1-3) MS. R CHOUDHURY N HAQUE K UDDIN (R-1) K UDDIN (R-1) K UDDIN (R-1) MR.S R BARBHUIYA(R- 1-3) MR. T U LASKAR(R- 1-3) S K DAS B AHMED (R-1)
5	<a href="#">RSA/9/2008</a> (HEARING), WITH LCR	TARUN CH. DAS <b>Versus</b> MADHAB DAS @ TINGTING and ORS	MR.A J SARMA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI

6	<a href="#">RSA/262/2010</a> (HEARING), WITH LCR	SMTI. PARBATI DEVI and 6 ORS, <b>Versus</b> MANOJ KALITA,	MR.B C DAS MR.A C SARMA MR.S DAS MR.G SARMA MR.G BHARADWAJ	MR.N GOSWAMI MR.S J SARMA
<b>HEARING</b>				
7	<a href="#">RSA/91/2011</a> WITH LCR	MRS. ANJU SHARMA PANDEY <b>Versus</b> BASIR MIYAN and ANR,	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.C SHARMA MR.B R DAS MR.K RAJBONGSHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.J R THAKUR MR.A THAKUR MRS.P SAHA
8	<a href="#">RSA/213/2012</a> WITH LCR	ABDUL MANNAN KAJI and 2 ORS <b>Versus</b> HIMADRI DEY and ORS	MR. R P KAKOTI SR. ADV. MR.B BANERJEE MR. N ISLAM MS.M DEB MR.D F A AHMED MR.J LASKAR	MR. A BARKATAKI (R1, R8[R5]) MR P BHARDWAJ (R1, R8[R5])
9	<a href="#">RSA/238/2012</a> CAVT. NO. 1354/2011 WITH LCR	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS <b>Versus</b> DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR
10	<a href="#">RSA/264/2013</a> WITH LCR, FIXED	MUSSTT. SAFURUN NESSA and 6 ORS, <b>Versus</b> MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1)
	<b>WITH</b> <a href="#">MC/3567/2013</a> in RSA/264/2013	MUSSTT. SAFURUN NESSA and 6 ORS, <b>Versus</b> MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	
11	<a href="#">FAO/15/2014</a> WITH LCR	RAM NAGINA PANDEY <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
12	<a href="#">RSA/241/2014</a> WITH LCR	GITA ROY <b>Versus</b> HARENDRA CH. ROY @ KULENDRA ROY and 8 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA	MR.S K GHOSH(R-1TO5)
13	<a href="#">WP(C)/1352/2014</a>	ATLANTA MODULAR LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
14	<a href="#">RSA/112/2015</a> WITH LCR	MD KARIM UDDIN CHOUDHURY <b>Versus</b> MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1899/2022</a> in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS <b>Versus</b> MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
	<b>WITH</b> <a href="#">RSA/229/2015</a>	MD KARIMUDDIN CHOUDHURY <b>Versus</b> MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)

16	<a href="#">RSA/262/2015</a> WITH LCR	MD MONJURUL HAQUE LASKAR <b>Versus</b> MUSST FATIMA BEGUM LASKAR	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A H M R CHOUDHURY MR.J LASKAR
17	<a href="#">RSA/39/2016</a> WITH LCR, FIXED	ON THE DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHRI SHOUMEN SARMA AND ORS <b>Versus</b> MD ABDUR RAHMAN and ORS	M ALAMGEER MR.A ALAM MR SK N MAHAMMAD	MR. S C BISWAS MR.S HOQUE MR. A RAHMAN MR. A RAHMAN MR A HAQUE MR.E HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/90/2016</a> in RSA/39/2016	SHRI SHOUMEN SARMA and ORS <b>Versus</b> MD ABDUR RAHMAN and ORS	MR.R A CHOUDHURY MR.A ALAM MRSK N MAHAMMAD	
18	<a href="#">RSA/125/2022</a> WITH LCR	GANESH KANU AND 6 ORS. <b>Versus</b> TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
19	<b>WITH</b> <a href="#">Test.App./1/2019</a>	SRI SANJAY KR. KANU AND 2 ORS <b>Versus</b> TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGOHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1	<a href="#">I.A.(CrI.)/336/2024</a> CRL.PET. 333/2024(D/O) in CrI.Pet./333/2024	IFTIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR D KALITA MR. M K SARMA PP, ASSAM
<b>MOTION (BA)</b>			
2	<a href="#">Bail Appln./1177/2024</a> SANDIP PANDURANG KADAM <b>Versus</b> THE UNION OF INDIA	MR. A PAUL	MR. S C KEYAL SC, CUSTOMS
3	<a href="#">Bail Appln./1179/2024</a> ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR A K DAS MR A.SARKAR	PP, ASSAM
4	<a href="#">Bail Appln./1180/2024</a> MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
5	<a href="#">Bail Appln./1181/2024</a> RANI DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR	PP, ASSAM
6	<a href="#">Bail Appln./1184/2024</a> SANJOY KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
7	<a href="#">Bail Appln./1185/2024</a> MD. HAFIJUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
8	<a href="#">Bail Appln./1189/2024</a> B/M.NANDI NIJAMUDDIN AHMED @ NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
9	<a href="#">Bail Appln./1190/2024</a> B/M.NANDI MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
10	<a href="#">Bail Appln./1191/2024</a> SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
11	<a href="#">Bail Appln./1192/2024</a> ABHIMANYU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM

12	<a href="#">Bail Appln./1193/2024</a>	SAMBHU NANDI <b>Versus</b> THE UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
13	<a href="#">Bail Appln./1194/2024</a>	MD. SHAHED ALI @ SAHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
14	<a href="#">Bail Appln./1195/2024</a>	BOGI MAYUM ISAUDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	<a href="#">Bail Appln./1197/2024</a>	REJAKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
16	<a href="#">Bail Appln./1199/2024</a>	MOFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Rev.P./15/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJESH KUMAR ROY <b>Versus</b> BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
18	<a href="#">I.A.(Crl.)/483/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>in</b> Crl.Rev.P./155/2022 <b>WITH</b> <a href="#">Crl.Rev.P./155/2022</a>	SALEHA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S A SIKDER MR. T SK	MR J ISLAM PP, ASSAM
		KABIR AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	MR. D DEKA (r-2) MR S A SIKDER (R-2) MR. T SK (R-2) PP, ASSAM MR. M R ISLAM (R-2)
19	<a href="#">Crl.Rev.P./561/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM
20	<a href="#">I.A.(Crl.)/618/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED <b>in</b> Crl.Pet./548/2023 <b>WITH</b> <a href="#">Crl.Pet./548/2023</a>	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	PP, ASSAM
		RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	MR. M K CHOUDHURY MRS. S GOSWAMI PP, ASSAM
21	<a href="#">Crl.Rev.P./49/2024</a> B/O	REJIA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
22	<a href="#">Crl.Rev.P./48/2024</a>	ASHRAFUL ALAM <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
23	<a href="#">Crl.Pet./215/2024</a> FIXED	KUBOD BIN WAHID <b>Versus</b> EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. N SHARMA B K SINGHA
24	<a href="#">Crl.Pet./110/2024</a>	KUBOD BIN WAHID <b>Versus</b> EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. N SHARMA B K SINGHA
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./3143/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM

26	<a href="#">Bail Appln./281/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	JABBAR HUSSAIN @ BUBU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
27	<a href="#">Bail Appln./282/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	NURJAMAL <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	<a href="#">Bail Appln./871/2024</a> FIXED	NONGSAIBAM SANJIT <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	<a href="#">Bail Appln./912/2024</a> WITH OFFICE NOTE, B/O	MD. AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M RAHMAN I AMIN	PP, ASSAM
30	<a href="#">Bail Appln./948/2024</a> WITH OFFICE NOTE, B/O	CHANDRA JOY JAMATIA <b>Versus</b> THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
31	<a href="#">Bail Appln./1021/2024</a> WITH OFFICE NOTE, FIXED	MEHBOOB AHMED @ SUNIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
32	<a href="#">Bail Appln./1123/2024</a> FIXED	MD. JIYARUL HOQUE @ JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/803/2023</a> FIXED	ROBIUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
34	<a href="#">AB/3905/2023</a> FIXED	DHANAKANWA LAKRA @ PASCAL URANG AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	PP, ASSAM
35	<a href="#">AB/4232/2023</a> FIXED	REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HOQUE	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) MS A AFREEN (r-2) PP, ASSAM
36	<a href="#">AB/486/2024</a> FIXED	NUR ZAMAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
37	<a href="#">AB/550/2024</a> FIXED	MD. ABDUL MALEK <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
38	<a href="#">AB/563/2024</a> FIXED	MINTU BORUAH @ MINTU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
39	<a href="#">AB/579/2024</a> FIXED	JUMMA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
40	<a href="#">AB/930/2024</a> FIXED	IBRAHIM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.Pet./888/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SAMSUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
42	<a href="#">I.A.(Crl.)/1241/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./191/2023	ABDUL HOQUE, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM

**WITH**[Crl.A./191/2023](#)ABDUL HOQUE  
**Versus**  
THE STATE OF ASSAM AND ANR.MR H R A CHOUDHURY  
MR J M SULAIMAN  
MR. I U CHOWDHURYMR. S BISWAS (LEGAL AID  
COUNSEL FOR R-2)  
PP, ASSAM43 [Crl.Rev.P./106/2024](#)  
WITH LCR 4 FILES, FIXEDJITUMANI DAS  
**Versus**  
DHANJIT DASMR M AHMED  
MR. M HUSSAIN  
A. K. KANU44 [Crl.Pet./193/2024](#)  
FIXEDAMAL DAS AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANRMR S RAHMAN  
MS. S PHUKAN

PP, ASSAM

45 [Crl.Pet./294/2024](#)  
FIXEDSYED ATIUR HOQUE AND 4 ORS  
**Versus**  
THE STATE OF ASSAM AND ANRMS. R CHOUDHURY  
MS F N ZAMAN

PP, ASSAM

46 [I.A.\(Crl.\)/365/2024](#)  
FIXED  
in Bail Appln./879/2024DEBALINA PHUKAN  
**Versus**  
THE STATE OF ASSAM,MR Z KAMAR  
MR. BISWAJIT TALUKDAR  
MS T K SHARMA  
MR G BARGAYARY  
MR S J CHOUDHURY  
U DOLEY

PP, ASSAM

**WITH**[Bail Appln./879/2024](#)DEBALINA PHUKAN  
**Versus**  
THE STATE OF ASSAMMR. P J SAIKIA  
MR. P DUTTA

PP, ASSAM

47 [Crl.Pet./426/2024](#)  
FIXEDKISHORE KALITA  
**Versus**  
STATE OF ASSAM AND ANRMR. S DAS  
MRS. R T DAS  
MR K DAS

PP, ASSAM

**HEARING**48 [Crl.Pet./854/2015](#)  
FIXEDNIRMAL KANTI DEBNATH  
**Versus**  
THE STATE OF ASSAM AND ANRMR.R SHARMA  
MS.S BORA  
MR.P BARMAN  
MRS.P PHUKAN

PP, ASSAM

49 [Crl.Pet./644/2022](#)  
B/OGANGA PHUKAN  
**Versus**  
THE STATE OF ASSAM AND ANRMR. I H SAIKIA  
MR. B BORAH  
MR. K KALITA  
MS L HMAR  
R K HAJONGMR A ISLAM (r-2)  
PP, ASSAM50 [Crl.Pet./1196/2023](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXEDCHAIFUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND 2 ORSMR S HOQUE  
M ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024



19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1178/2024</a>	BINEET BARDHAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
2	<a href="#">Bail Appln./1183/2024</a>	KIRAN KHAKHALARY <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
3	<a href="#">Bail Appln./1188/2024</a>	BABUL DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
<b>MOTION (AB)</b>				
4	<a href="#">AB/1057/2024</a>	NUR NABI SK <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
5	<a href="#">AB/1059/2024</a>	SHAJU MIAH @ SAJU SK. <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
6	<a href="#">AB/1063/2024</a>	SATTAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
7	<a href="#">AB/1065/2024</a>	MD. SADDAM HUSSAIN @ BHOLA <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
8	<a href="#">AB/1068/2024</a>	MAMTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	
<b>MOTION</b>				
9	<a href="#">Crl.Rev.P./158/2024</a>	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN H M I HOQUE MR R HOQUE	PP, ASSAM
10	<a href="#">Crl.Rev.P./159/2024</a>	MD. JOHUR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN H M I HOQUE MR R HOQUE	PP, ASSAM
11	<a href="#">Crl.Pet./477/2024</a>	ABHIJIT SAIKIA AND ANR <b>Versus</b> ANZITA SAIKIA AND ANR	MR. A R BHUYAN	
12	<a href="#">Crl.Pet./478/2024</a>	THE STATE OF ASSAM <b>Versus</b> DAVID ADHIKARI	SPECIAL PP, VIGILANCE	

**ADMISSION**

13	<a href="#">WP(C)/7880/2022</a> PART-HEARD, FIXED	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
14	<a href="#">Crl.Rev.P./137/2020</a> WITH LCR 2 FILES, FIXED	SUMAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA MR A TEWARI MR. S TAI MS. P ADHIKARI MS. S. BISWAS	MR. P D NAIR MR. P D NAIR MR. A CHETRY MR. A CHETRY MR G ALAM MR G ALAM MRS. P GOSWAMI MR. H ROHMAN MR S R A NASER MR S R A NASER PP, ASSAM
15	<a href="#">Crl.Rev.P./7/2024</a> FIXED	ROUNAK ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR W R MEDHI (R-2) PP, ASSAM

**BAIL HEARING (BA)**

16	<a href="#">Bail Appln./942/2024</a> FIXED	AMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
17	<a href="#">Bail Appln./1100/2024</a> FIXED	NIZAMUDDIN KHAN @ NIZAM MUNCHI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
18	<a href="#">Bail Appln./1155/2024</a> FIXED	SUJIT LANGTHASA <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

**BAIL HEARING**

19	<a href="#">AB/3701/2023</a> FIXED	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
20	<a href="#">AB/3974/2023</a> FIXED	ANSAR AHMED BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
21	<a href="#">AB/266/2024</a> FIXED	ADITYA BHATTAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR. D BARUAH MR. P K BORDOLOI MR A K BORO MR A K AZAD MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

**WITH**

[I.A.\(Crl.\)/268/2024](#)  
in AB/266/2024

22	<a href="#">AB/312/2024</a> FIXED	PRATEEK JAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA	PP, ASSAM
23	<a href="#">AB/431/2024</a> FIXED	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
24	<a href="#">AB/568/2024</a> FIXED	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
25	<a href="#">AB/613/2024</a> FIXED	SAHAJAHAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	<a href="#">AB/761/2024</a> FIXED	AMAL DAS <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
26	<a href="#">AB/761/2024</a> FIXED	KWRWMDAO BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

27	<a href="#">AB/878/2024</a> FIXED	JAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	<a href="#">AB/937/2024</a> FIXED	JINTU KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
29	<a href="#">AB/938/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUKURI KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
<b>ORDERS</b>				
30	<a href="#">Crl.Rev.P./165/2023</a> WITH LCR 2 FILES, FIXED	BARNALI TALUKDAR <b>Versus</b> DEEP JYOTI KALITA	MR. K BHATTACHARJEE MS. A BARMAN	
31	<a href="#">Crl.A./424/2023</a> <u>0 Y 6 M 23 D</u> :WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> <b>in</b> Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN  MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM  PP, ASSAM
32	<a href="#">Crl.Rev.P./473/2023</a> B/O  <b>WITH</b> <a href="#">I.A.(Crl.)/1242/2023</a> <b>in</b> Crl.Rev.P./473/2023	ASARUDDIN <b>Versus</b> THE STATE OF ASSAM  ASARUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH  MS. G BORAH	PP, ASSAM  PP, ASSAM
33	<a href="#">I.A.(Crl.)/924/2023</a> FIXED <b>in</b> AB/3062/2023 <b>WITH</b> <a href="#">AB/3062/2023</a>	SANEKA PARVIN <b>Versus</b> MUNENDRA KUMAR AND ANR.  MUNENDRA KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA  MR. A R MEDHI MS. K MEDHI	PP, ASSAM  PP, ASSAM
34	<a href="#">AB/3104/2023</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/1070/2023</a> <b>in</b> AB/3104/2023	CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI <b>Versus</b> THE STATE OF ASSAM  SANEKA PARVIN <b>Versus</b> CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI @ RAMESH	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN  MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM  MR. N MAHAJAN
35	<a href="#">Tr.P.(Crl.)/16/2024</a> FIXED	DR.SAYED RAFIUL ISLAM AND 4 ORS <b>Versus</b> DR. JABIN AHMED AND ANR	MR. B BORAH MR. M AHMED	PP, ASSAM
36	<a href="#">Crl.A./54/2024</a> WITH OFFICE NOTE, LCR 8 FILES, B/O <b>WITH</b> <a href="#">I.A.(Crl.)/190/2024</a> <b>in</b> Crl.A./54/2024	BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  BABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH  MS. G BORAH	PP, ASSAM  PP, ASSAM
37	<a href="#">I.A.(Crl.)/378/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>in</b> Tr.P.(Crl.)/18/2022 <b>WITH</b> <a href="#">Tr.P.(Crl.)/18/2022</a>	BINAY DEOGAM <b>Versus</b> THE STATE OF ASSAM AND ANR  BINAY DEOGAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED  MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM  PP, ASSAM

**QUASHMENT**

38	<a href="#">Crl.Pet./77/2022</a> WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/96/2023</a> <b>in</b> Crl.Pet./77/2022	SHRI DILIP BANSAL <b>Versus</b> RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
39	<a href="#">Crl.Pet./144/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PINKU SATNAMI AND 2 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. A BORO (R-2) PP, ASSAM
40	<a href="#">Crl.Pet./558/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM
41	<a href="#">Crl.Pet./884/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOSTUFA KAMAL FARUK @ MD ABDUL FARUK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
42	<a href="#">Crl.Pet./68/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJARSHI CHAKRABORTY <b>Versus</b> SHANTANA BHATTACHARJEE (CHAKRABORTY) @ SHANTANA BHATTACHARJEE	MR. S K JAIN MR. R K JAIN	
43	<a href="#">Crl.Pet./90/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KALLOL CHOUDHURY @ KOLLOL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MR U RONGPI	PP, ASSAM
44	<a href="#">Crl.Pet./240/2024</a> WITH LCR 2 FILES, FIXED	K RANJAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
45	<a href="#">Crl.Pet./303/2024</a> B/O	ALA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALI MR S ISLAM	MR. A K AZAD (R-2) PP, ASSAM
		<b>HEARING</b>		
46	<a href="#">WP(C)/5850/2014</a> PART-HEARD, WITH LCR, FIXED	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
47	<a href="#">Crl.A./207/2010</a> WITH LCR 7 FILES, FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
48	<a href="#">Crl.A./165/2011</a> WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
49	<a href="#">Crl.A./55/2012</a> WITH LCR 1 BUNDLE, FIXED	SANKAR JIT BHUYAN <b>Versus</b> STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
	<b>WITH</b> <a href="#">I.A.(Crl.)/543/2021</a> <b>in</b> Crl.A./55/2012	SANKAR JIT BHUYAN <b>Versus</b> STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
50	<a href="#">Crl.A./147/2012</a> WITH LCR 1 BUNDLE, FIXED	MUKUT CHETIA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI

51	<b>WITH</b> <a href="#">Crl.A./148/2012</a>	NONI GOPAL PALIT <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, CBI
52	<b>WITH</b> <a href="#">Crl.A./157/2012</a>	HARESWAR BORO and ANR <b>Versus</b> CBI	MR.N ZAMAN MR.P C DEY MR.A GANGULY	SC, CBI
53	<a href="#">Crl.A./171/2021</a> 2 Y 7 M 13 D.:WITH LCR 5 FILES, P.B.-1, FIXED	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/443/2021</a> in Crl.A./171/2021	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
54	<a href="#">Crl.Rev.P./550/2022</a> WITH LCR 1 FILE, FIXED	MANOJ SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
55	<a href="#">I.A.(Crl.)/707/2022</a> WITH LCR 5 FILES, FIXED in Crl.A./294/2022	ASHIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./294/2022</a>	ASHIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
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12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1176/2024</a>	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
3	<a href="#">Bail Appln./375/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAROOQ SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<b>WITH</b>				
4	<a href="#">Bail Appln./4485/2023</a>	RAFIQUL SIKDAR @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./917/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JOYCHARAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGOHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CRIMINAL BENCH

**THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II  
RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND  
HER LADYSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1156/2024</a>	SASADHAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	<a href="#">Bail Appln./1023/2024</a> FIXED.	VIKASH KUMAR SHAW <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
3	<a href="#">AB/432/2024</a> FIXED	TAYAB ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
4	<a href="#">AB/526/2024</a> FIXED	BHABEN DOWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR. M K GOHAIN	PP, ASSAM
5	<a href="#">AB/564/2024</a> FIXED	TOLESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
6	<a href="#">AB/617/2024</a> FIXED.	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b><u>HEARING</u></b>				
7	<a href="#">Arb.A./3/2010</a> CAVT. NO. 604/2010 WITH LCR	JAY PRAKASH JAISWAL and ANR <b>Versus</b> DEVA KANTA CHETIA	K N CHOUDHURY N ALAM MR R DUBEY	MR D CHOUDHURY MR A D CHOUDHURY MR A DHAR S DEKA MR K K DAS B SINGH

	<b>WITH</b> <a href="#">MC/1162/2010</a> in Arb.A./3/2010	JAY PRAKASH JAISWAL and ANR, <b>Versus</b> DEVA KANTA CHETIA, SMTI RUPJYOTI DUTTA BARUAH <b>Versus</b> AMTI RITA DAS @ RITA DUTTA and ANR	MR.K N CHOUDHURY MR. N ALAM MR.R DUBEY MR.J BORAH MR.S BARMAN MS.A SARMA	MR.A DHAR MRK K DAS FOR CAVEATOR MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN
8	<a href="#">Intest.Cas./4/2016</a> WITH LCR			
9	<a href="#">RFA/18/2016</a> WITH LCR	UNION OF INDIA and 7 ORS, <b>Versus</b> INAMUL RASHID HAZARIKA	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MR.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA SC, A A I
	<b>WITH</b> <a href="#">I.A.(Civil)/2148/2016</a> in RFA/18/2016	INAMUL RASHID HAZARIKA <b>Versus</b> UNION OF INDIA and 7 ORS,	MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA SC, A A I
10	<a href="#">MFA/76/2016</a> CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR <b>Versus</b> M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. G N SAHEWALLA FOR CAVEATOR
11	<a href="#">RFA/55/2018</a> WITH LCR	DEVENDRA KUMAR SETHIA <b>Versus</b> AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA	
12	<a href="#">Arb.A./18/2019</a> WITH LCR	INDIAN OIL CORPORATION (BONGAIGAON REFINERY), <b>Versus</b> M/S ESTEEM PROJECTS PVT. LTD., M/S JUPITER REAL ESTATE PVT LTD AND ANR	MR. K N CHOUDHURY MS. R DEKA MR. M MAHANTA MISS. R R KAKATI	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
13	<a href="#">RFA/26/2019</a> CAVT. NO.0058/2019 WITH LCR	<b>Versus</b> UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	
14	<b>WITH</b> <a href="#">RFA/25/2019</a> CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/774/2019</a> in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
15	<a href="#">MFA/259/2019</a> WITH LCR	MAYARUN BEGUM <b>Versus</b> UNION OF INDIA	MR. M TALUKDAR MR. A SHAKIL	SC, NF RLY
16	<a href="#">RFA/9/2020</a> WITH LCR	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R- 1 TO 12) MRS. A CHAKRABORTY (R- 1 TO 12) MS. M DUTTA (R-1 TO 12)
	<b>WITH</b> <a href="#">I.A.(Civil)/350/2020</a> in RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM

17	<a href="#">RFA/16/2021</a> WITH LCR	DILWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B C DAS MR. S H RAHMAN MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM SC, IRRIGATION
18	<a href="#">MFA/84/2021</a> WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUREN NAIK AND ANR.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS R GANGAWAT	MR. J K GOSWAMI MR H P GUWALA (r-1) MR. A BORO (r-1) MR. J BARMAN
19	<a href="#">Test.App./2/2022</a> WITH LCR	DEBENDRA NATH PHUKAN <b>Versus</b> BIRENDRA NATH PHUKAN	MR B D DAS MR H K SARMA B B HUSSAIN	MR. S P ROY MS S DAS JYOTISH DAS
20	<a href="#">CRP(IO)/193/2023</a>	SATYA PRASAD BARUA <b>Versus</b> ON THE DEATH OF UBEDUR RAHMAN HIS LEGAL HEIRS REJAUR RAHMAN AND 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. R K BHUYAN (R-1,2,4) MR. M KASHYAP (R-1,2,4)

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,25th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/155/2021</a> FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	<b>WITH</b> <a href="#">WP(C)/7331/2017</a>	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2018</a> in WP(C)/7331/2017	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1861/2017</a> FIXED	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
3	<b>WITH</b> <a href="#">WP(C)/1853/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
4	<b>WITH</b> <a href="#">WP(C)/1854/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/1860/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.

6	<a href="#">WP(C)/4359/2019</a> FIXED	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
7	<a href="#">WP(C)/5436/2021</a> FIXED	M/S JOGANIAR AND ANR <b>Versus</b> THE MISING AUTONOMOUS COUNCIL AND ANR	MR R SENSUA MR P H KONWAR	SC, M A C
<b>HEARING</b>				
8	<a href="#">WP(C)/4325/2012</a> PART-HEARD,WITH AFFIDAVIT FILE	HIRANYA KUMAR NATH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR.R P SARMAH MR.U K NAIR MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR. B PURKAYASTHA MR. B ZAMAN MR.M P SARMA	MR.S S DEY MR. D DAS SR. ADV (R-17) MR.B D KONWAR MR.Z MUKIT MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR. R B PHOOKAN (R-13) MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR.B GOGOI MR R SINGHA (R-17) MR.A GOGOI MR.D BORAH R SARMAH (R-13) MR.I F ALI MS M KAKOTY (R-13) MR K J HAZARIKA (R-13) MR. INDRAJIT BHUYAN (R-17) SC, EDU M RSA VERMA MR.R P GUPTA MR.N KHATANIAR MR.N BORAH MR.P CHETIA(R-4) MR.J HUDA(R-4)
<b>WITH</b>				
9	<a href="#">WP(C)/7378/2013</a>	DIPAN KANTI SUKLABAIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR. D DAS SR. ADV (R-4) MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH MR R SINGHA (R-4) MR. INDRAJIT BHUYAN (R-4) SC, EDU
10	<a href="#">WP(C)/726/2015</a>	MD. SIFATULLAH MAZUMDAR and 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	GA, ASSAM(R-1,3,7,8,9,12,13 & 15) SC, FOREST(R-2-6, 10-11, & 14)
11	<a href="#">WP(C)/775/2015</a>	KAUSTAV KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P N GOSWAMI MR.I KALITA	MS.M BORAR1-5 SC, PWD

12	<a href="#">WP(C)/1259/2015</a>	M/S TINGRAI CHARIALI BRICKS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FOREST(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
	<b>WITH</b>			
13	<a href="#">WP(C)/5824/2014</a>	M/S TINGRAI CHARIALI BRICKS and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
14	<a href="#">WP(C)/1793/2015</a>	SMTI CHANDRA PRAVA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S R GOGOI MR.S M SARMA MS.M BORAH MR.H BARUAH MR.A R TAHBILDAR MS.K GOGOI MS.B GOGOI	MR. S BORA (R-2) MS.A VERMA MS J RAJKUMARI (R-2) SC, FINANCE DEPTT. MR. L P SHARMA (SC, ASSAM FINANCIAL CORP.)
15	<a href="#">WP(C)/2567/2015</a>	SMTI. JINU DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.U DUTTA MS.K L R YANTHAN MR.D HAZARIKA MR. S BISWAS	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
16	<a href="#">WP(C)/5642/2015</a> FIXED	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
	<b>WITH</b>			
17	<a href="#">WP(C)/5644/2015</a>	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	<b>WITH</b>			
18	<a href="#">WP(C)/5646/2015</a>	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	<b>WITH</b>			
19	<a href="#">WP(C)/5647/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	<b>WITH</b>			
20	<a href="#">WP(C)/5651/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	<b>WITH</b>			
21	<a href="#">WP(C)/5661/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
	<b>WITH</b>			
22	<a href="#">WP(C)/5670/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	<b>WITH</b>			
23	<a href="#">WP(C)/5671/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	<b>WITH</b>			
24	<a href="#">WP(C)/5672/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA

25	<b>WITH</b> <a href="#">WP(C)/5673/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
26	<b>WITH</b> <a href="#">WP(C)/5718/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
27	<a href="#">WP(C)/7521/2015</a>	PRABUDH BORDOLOI and 18 ORS. <b>Versus</b> THE TIWA AUTONOMOUS COUNCIL and 3 ORS.	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM MR.K KALITA(R-1 & 2) MR.M HUSSAIN(R-1 & 2)
28	<a href="#">WP(C)/2543/2016</a>	MINTU SARMA <b>Versus</b> THE MANAGEMENT OF MAHAKALI TEA ESTATE	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
29	<b>WITH</b> <a href="#">WP(C)/5301/2014</a>	THE MANAGEMENT OF MAHAKALI TEA ESTATE <b>Versus</b> MINTU SARMA and ANR	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A JAHID	MR.P KALITA MRS.A BHATTACHARYYA
30	<a href="#">WP(C)/1822/2017</a>	JATINDRA NATH DOLEY and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM SC, REVENUE DEPTT.
31	<a href="#">WP(C)/3986/2021</a>	CMJ BREWERIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">WP(C)/4092/2013</a>	PRABIN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
2 <a href="#">WP(C)/2776/2020</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
<b>WITH</b> 3 <a href="#">WP(C)/6004/2022</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
4 <a href="#">WP(C)/3344/2023</a>	LACHIT BORTHAKUR <b>Versus</b> DIBRUGARH UNIVERSITY AND ANR	DR. R SARMAH MS P SAHA	MR. R MAZUMDAR(R-1,2) MR H BEZBARUA (R-1,2) MR. R DEKA(R-1,2) SC, DIB. UNIVERSITY
5 <a href="#">WP(C)/3949/2023</a>	GIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
6 <a href="#">WP(C)/337/2024</a>	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
7 <a href="#">WP(C)/400/2024</a>	SMTI SUNITA KAKATI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
<b><u>TOP OF THE LIST</u></b>			
8 <a href="#">WP(C)/5735/2018</a> PART-HEARD, FIXED	SAMIRA BEHERA <b>Versus</b> ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/3648/2018</a> in <a href="#">WP(C)/5735/2018</a>	DIBYENDU SAHA <b>Versus</b> SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE

	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2018</a> in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. <b>Versus</b> DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
9	<a href="#">WP(C)/3204/2012</a> FIXED	DIPAK KUMAR SAIKIA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
10	<a href="#">WP(C)/5332/2012</a> FIXED	DANDA MATTACK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH MS. M.D. BORAH, SC, TRANSPORT SC, A S T C
11	<a href="#">WP(C)/4500/2014</a> FIXED	SUBODH CHANDRA SAHA <b>Versus</b> PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
12	<a href="#">WP(C)/4703/2018</a>	SURJYAJIT SAIKIA AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/7088/2015</a>	UPEN KUMAR SAHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
14	<b>WITH</b> <a href="#">WP(C)/7225/2015</a>	MRS. TULIKA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)
15	<a href="#">WP(C)/5790/2018</a>	SRI JOGEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/7026/2018</a>	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
<b>MOTION</b>				
17	<a href="#">WP(C)/4889/2023</a> FIXED, WITH WP(C)/6289/2023 (D/O)	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
18	<b>WITH</b> <a href="#">WP(C)/6324/2023</a>	MD. NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
19	<a href="#">WP(C)/437/2024</a> BY SLIP	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
20	<a href="#">WP(C)/1979/2024</a> BY SLIP	KAZI FATIMA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.

21	<a href="#">WP(C)/2048/2024</a> FIXED	DHANJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, FINANCE
<b>ADMISSION</b>				
22	<a href="#">WP(C)/1484/2024</a> CAVT. NO.01302/024, PART-HEARD, BY SLIP, CAVT./130/2024	GAUTAM DEKA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
23	<a href="#">WP(C)/2826/2019</a> FIXED	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
24	<a href="#">WP(C)/2786/2021</a> B/O	DR. SARANGADHAR BARAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
25	<a href="#">WP(C)/4278/2021</a> FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
26	<a href="#">WP(C)/6005/2021</a> FIXED	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. J I BORBHUIYA (R-20 TO 28) MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19) MR. S K SAIKIA (R-20 TO 28) MR. D S BHATTACHARYYA (R-20 TO 28)
	<b>WITH</b> <a href="#">I.A.(Civil)/3095/2022</a> in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
27	<b>WITH</b> <a href="#">WP(C)/8073/2019</a>	RAHUL AMIN REZA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
28	<b>WITH</b> <a href="#">WP(C)/8795/2019</a>	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
29	<a href="#">WP(C)/3918/2022</a> FIXED, WITH LCR	MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/497/2024</a> in WP(C)/3918/2022	MD. MAHAMMAD ALI, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.

30	<a href="#">WP(C)/4702/2022</a> FIXED	KRISHNA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/4715/2018</a>	KRISHNA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
32	<a href="#">WP(C)/4850/2022</a> B/O	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
33	<a href="#">WP(C)/5996/2022</a> FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
34	<a href="#">WP(C)/5998/2022</a> FIXED	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/826/2024</a> <b>in</b> WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
35	<b>WITH</b> <a href="#">WP(C)/4449/2020</a>	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
36	<a href="#">WP(C)/3944/2023</a> B/O	DUKHI RAM RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
37	<a href="#">WP(C)/1935/2024</a> FIXED	YASHRAJ VERMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

**ORDERS**

38	<a href="#">I.A.(Civil)/1081/2024</a> FIXED in WP(C)/656/2024 <b>WITH</b> <a href="#">WP(C)/656/2024</a>	MD. NUR KASIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.
39	<a href="#">I.A.(Civil)/1152/2024</a> BY SLIP in WP(C)/881/2024 <b>WITH</b> <a href="#">WP(C)/881/2024</a>	MD. NUR KASIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS ADESH KUMAR PATRA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE MR. S SHARMA	SC, SEC. EDU. DY.S.G.I.
40	<b>WITH</b> <a href="#">WP(C)/674/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> in WP(C)/674/2024  <b>WITH</b> <a href="#">WP(C)/676/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS  YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA  MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.  SC, IITG DY.S.G.I.
41	<b>WITH</b> <a href="#">I.A.(Civil)/1150/2024</a> in WP(C)/676/2024  <b>WITH</b> <a href="#">WP(C)/879/2024</a>	PRADUMN DIXIT <b>Versus</b> UNION OF INDIA AND 4 ORS  PRADUMN DIXIT, <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA  MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.  MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
42	<b>WITH</b> <a href="#">I.A.(Civil)/1162/2024</a> in WP(C)/879/2024	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS  KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA  MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.  SC, IITG DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024

9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGOHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024